

**Annexure 4**  
**ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED - FERNHILL PROJECT GURGAON (UNDER CIRP)**  
**LIST OF CREDITORS BASIS CLAIMS RECEIVED UPTO 17.10.2023**  
**LIST OF OTHER CREDITORS (other than financial creditors and operational creditors)**

S.No	Claim Ref. No.	Name	Date	Amount Claimed	Amount of claim admitted	Amount covered by security interest	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
1	6134	Manish Dhar	15/02/2023	13666524	1	-	0	13666523	As per company, Settlement agreement executed & unit in Fernhill surrendered
		Total		13666524	1	-	0	13666523	

- All claims have been provisionally admitted on the basis of submitted proof of claim and limited information available as per books of the corporate debtor. The CoC may undergo change subject to the verification and collation of claims which is continuing.
- As per Regulation 14 of IBC 2016, where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision
- The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.
- Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification

  
**Ashwani Kumar Single**  
**Insolvency & Resolution Professional**  
**IBBI/IP-001/IP-P02035/2020-21/13122**